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New Delhi, dated the 25th April, 1994

Hon'ble Sh.S.R. Adige, Member(A)
Hon'ble Smt.L.Swaminathan, Member(J)

Shri Surender Singh R/O B-275, Kingsway Camp, Delhi

.... Applicant

(None for the applicant)

W/s

- 1.Lt. Governor of Delhi, through Chief Secretary, Delhi Admn., Delhi
- 2.Commissioner of Police, Delhi Police He adquarter, MSO Bldg, I.P. state, New Delhi

... Respondents

(None for the respondents)

ORDER (ORAL)

Hon'ble Sh.S.R. Adige, Member(A))

We have waited for considerable time. No see his appeared from either side. This is an old matter. We note that the applicant has absented himself on the previous seven occasions and it seems that he is not interested in pursuing the case.

In the circumstances, this application is dismissed for default and non prosecution.

(Smt.L.Swamin athan)
Member(Judicial)

(S.R. Adige)
Member(A)

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